

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 255 of 2013

Dated : 28th August, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Delhi Transco Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri
Ms. Mandakini Ghosh
Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Daleep Kumar Dhayani
Mr. Manoj Kumar Sharma for R-1

ORDER

The learned counsel for the Appellant is directed to file the written submission in the matter after serving copy on the other side.

Post the matter for hearing on **17th September, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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